

1	2	3	4	5	6	7
Tamil Nadu	6	104	6	69	8	69
Tripura	1	4	1	6	0	2
Uttar Pradesh	32	312	24	287	16	332
Uttarakhand	5	14	0	13	0	16
West Bengal	8	89	4	99	8	64
TOTAL :	187	1789	127	1527	125	1480

Kidnapping of school going children

2389. SHRI A.A. JINNAH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is aware that there has been a sharp increase of about 60.9 per cent in cases of kidnapping of school going children since 2008;

(b) whether Government proposes to instruct school authorities to install Track Magic (TM) system in the transport vehicles so as to minimize the cases of kidnapping; and

(c) if so, the details thereof and by when it will be stalled?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) As per the data provided by National Crime Records Bureau (NCRB), no separate information on kidnapping and abduction of school going children is maintained by them separately. However, a total of 6377, 7650 and 8,945 cases of kidnapping and abduction of children were registered in the country during 2007, 2008 and 2009 respectively.

(b) and (c) As per information provided by Ministry of Human Resource Development, there is no proposal to install Track Magic (TM) system in the transport vehicles. Moreover, education being in the Concurrent List, most of the schools come under the purview of the State Governments.

Increasing the strength/manpower of CRPF

2390. SHRI ANIL MADHAV DAVE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the current strength of the CRPF cadre;

(b) in view of the increasing naxal activity, is there any proposal to increase the strength/manpower of CRPF;

- (c) if so, the details and the time bound plan; and
- (d) if not, whether Government thinks that the current strength is sufficient to tackle the menace?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN):
(a) Sir, Current authorized strength of the CRPF is 2,85,630.

(b) to (d) In 12.9.2008 Government have sanctioned 10 CoBRA (Commando Battalion for Resolute Action) Battalions in CRPF for operations in LWE (Left Wing Extremist) areas. In addition, in 2009, 38 additional Battalions have been sanctioned to CRPF to be raised in a period of 10 years.

Stone pelting by students in Kashmir Valley

‡2391. SHRI KAPTAN SINGH SOLANKI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that on being provoked by most of the separatists, the school students are getting involved in stone pelting incidents in Kashmir Valley;
- (b) if so, the number of students among persons arrested for stone pelting by Government;
- (c) whether Government has formulated any plan to bring the students into main stream; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN):
(a) to (d) Yes, Sir. There are reports to suggest that the unrest in the Kashmir Valley is being provoked by some separatist elements. Among the stone peltors are also included students, as per report of State Government. They have reported 410 students arrested for indulging in stone pelting incidents. The Government have announced an 8 Point Plan which *inter-alia* included the immediate release of all students and youth detained or arrested for stone pelting or similar violations of law and to withdraw the charges against such students and youth. Further, several measures have been taken by the Government for the benefit of youth which includes training programmes to enhance skills, opening of technical institutes, employment in service sector. Besides, a new National Youth Corps and Skill Development Programme covering 16000 youth, are in the process of implementation. An Expert Group has also been set upto formulate a job plan for the youth of State involving both the public and the private sector.

‡Original notice of the question was received in Hindi.